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NATIONAL COMPANY LAW TRIBUNAL SINGLEBENCH -- CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI CH.MOD SHARIEF TARIQ (JUDICAL MEMBER)

APPLICATION NUMBER :

PETITION NUMBER : CP/103/2018

NAME OF THE PETITIONER : TMP RESTARANT & HOTEL

NAME OF THE RESPONDENT : ROC CHENNAI

UNDER SECTION : 252

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

1) P. Kampan.

P. C.S Ser

REPRESENTATION BY WHOM

<u>ORDER</u>

Representative for Applicant present. Counsel for RoC present and prayed for time to file counter. At request, time is enlarged. Put up on 19.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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